

**IN THE HIGH COURT OF ORISSA AT CUTTACK**  
**W.P.(C) No. 22236 of 2021**

*Sanjib Kumar Khandayatray* ..... *Petitioner*  
In person

-versus-

*Union of India and Others* ..... *Opposite Parties*

Mr. P.K. Parhi, Asst. Solicitor General

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE R.K. PATTANAİK**

**Order No.**

06.

- ORDER**  
**09.02.2022**
1. Last opportunity is granted to Opposite Party (Union of India) to file the counter affidavit within eight weeks. Rejoinder affidavit thereto, if any, be filed before the next date.
  2. List on 23<sup>rd</sup> April, 2022.

(Dr. S. Muralidhar)  
*Chief Justice*

(R.K. Pattanaik)  
*Judge*